

the same to the officials as is done in the Defence Services ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Matters relating to retirement of the All India Service Officers are governed by the All India Services (Death-cum-retirement-Benefits) Rules, 1958. These rules do not as yet provide for the compulsory retirement of an All India Service Officer on his attaining the age of 50 years. It is only after these rules are amended, that the Screening Committee appointed by the Mysore Government can recommend the compulsory retirement of any All India Service officer of the Mysore cadre on his attaining the age of 50 years.

(b) Although no instructions have been issued to the State Governments, generally the confidential records do form the basis for deciding an officer's worth.

(c) and (d). The existing instructions already provide that adverse remarks made in the confidential record of an officer should be communicated to him, together with the substance of the entire report.

#### Indian Monuments

2212. SHRI K. P. SINGH DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have drawn up a programme to convert Indian monuments into magnets of tourism with UN assistance ; and

(b) if so, the details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Indian monuments are already magnificent tourist attractions. We do, however, want to encourage an increasingly large number of tourists to visit them. With this object the services of an expert on Cultural Tourism have been obtained from the UNESCO. He is now visiting as many major centres as possible and will advise us both on promoting them and on ensuring their conservation and preservation.

#### Conference of Non-Hindi States

2213. SHRI K. P. SINGH DEO :  
SHRI HEM RAJ :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Conference of Non-Hindi States held recently at Coimbatore had made certain suggestions in regard to the language problem ;

(b) if so, the salient features thereof ; and

(c) the reaction of Government thereto ?

THE MINISTER OF EDUCATION AND YOUTH SERVICE (DR. V.K.R.V. RAO) : (a) to (c). A copy of the Resolutions adopted at a Conference of Non-Hindi States held at Coimbatore on 25th and 26th January, 1969, is laid on the Table of the House. [*Placed in Library. See No. LT-254/69.*] Government's policy on languages has already been clearly stated in the Government Resolution of 18th January, 1968, as adopted by both the Houses of Parliament.

#### Checks at Airports

2214. SHRI K. P. SINGH DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether, in view of the existing slow and cumbersome procedure for completing the customs, health and immigration checks at the airports which causes delay to the passengers, Government propose to streamline the procedure ; and

(b) if so, the steps being taken by Government in this regard ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Government is already seized of the matter. The problem of facilitation has two aspects viz. (i) provision of adequate terminal facilities at airports, and (ii) simplification of paper work relating to frontier formalities, such as customs, immigration and health clearance. As regard :

(i) above, a Committee under the chairmanship of Shri J.R.D. Tata, has recently examined the matter